

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.1742
TO BE ANSWERED ON 28.11.2019**

POWER REQUIREMENTS TO TAMIL NADU

1742. DR. T. SUMATHY (a) THAMIZHACHI THANGAPANDIAN:

**Will the Minister of POWER
be pleased to state:**

- (a) the effective steps taken by the Government to facilitate Tamil Nadu to meet its increasing power requirements due to various Government and private projects which require 24 hours mandatory power supply;**
- (b) the funds allocated for the same during the last five years;**
- (c) whether the Government under Ujwal DISCOM Assurance Yojana (UDAY) has provided any financial and technological support to Tamil Nadu Electricity Board and TANGEDCO and if so, the details thereof during the said period; and**
- (d) the effective steps taken by the Government to provide uninterrupted power supply to essential Government and private offices and vital institutions, police establishments etc., particularly in Chennai, Madurai, Coimbatore and the other Metropolitan and industrial cities in Tamil Nadu?**

A N S W E R

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) : Electricity is a concurrent subject. The supply / distribution of electricity falls primarily under the purview of respective State Governments/ State Power Utilities. To meet the increasing power requirements, the Government of Tamil Nadu has taken necessary steps to ensure sufficient power availability and is implementing a number of projects in Thermal, Hydro and Renewable Energy generation to enhance the existing installed capacity.

(b) : Government of India is supplementing the efforts of the State by providing assistance for strengthening the distribution system under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) in rural areas and Integrated Power Development Scheme (IPDS) in urban areas. The projects worth Rs. 924.11 crore under DDUGJY for Feeder Separation, System Strengthening and Metering etc. and projects worth Rs. 1853.90 crore under IPDS for 33/11 KV Substations, HT Lines, LT Lines, Metering, AB cabling and underground cabling etc. have been sanctioned to Tamil Nadu. The fund is released based on milestones of progress. During the last five years Rs. 1790.58 crore has been released under these schemes. In addition to this, Power Finance Corporation (PFC) and Rural Electrification Corporation (REC) under Government of India are also providing loans for development of Power Sector in the State.

(c) : Ujwal DISCOM Assurance Yojana (UDAY) is a reforms based scheme which does not envisage any financial support from Government of India to States/UTs participating under the scheme.

(d) : Government of Tamil Nadu has reported that they are supplying uninterrupted power supply to all consumers including Government and private offices and vital institutions, Police establishment etc. To supplement State Power Utility/Board, Government of India has also extended financial assistance for various projects in urban areas, which include strengthening of sub-transmission and distribution system establishment of SCADA (Supervisory Control and Data Acquisition) System for quick restoration of power in case of any fault, in seven towns including Chennai, Madurai and Coimbatore.
